

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3822
(To be answered on the 18th March 2021)

PROPOSAL FOR INTERNATIONAL AIRPORT IN KANPUR

3822. SHRI SATYADEV PACHAURI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to convert Kanpur domestic airport into international airport and if not, the reasons therefor;
- (b) whether the Government has received any proposal from the Government of Uttar Pradesh in this regard and if so, the details thereof;
- (c) whether the Government thinks it appropriate to convert Kanpur airport at par with international airport in view of the reputation of Kanpur earned at national and international industrial world; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

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- (a): Declaration of an airport as an International airport depends upon the traffic potential and the demand from airlines for operation of international flights besides provision of Ground Lighting Facilities, Instrument Landing System, adequate runway length, Immigration, Health and Animal & Plant Quarantine services etc.
 - (b): Presently, no proposal regarding declaration of Kanpur Airport as an International Airport has been received from the State Govt. of Uttar Pradesh.
 - (c) & (d): Development / upgradation of airports is a continuous process and is undertaken by Airports Authority of India from time to time depending on the availability of land, commercial viability, socio-economic considerations and traffic demand / willingness of airlines to operate to / from such airports.
